

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2016/355

Date: 02.08.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Abhishek Dashrathbhai Prajapati S/o Shri Dashrathbhai C Prajapati, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court, Jodhpur, is hereby accepted with effect from 29.07.2016(FN).

BY ORDER

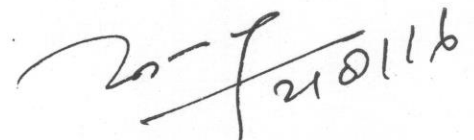
  
REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)04/2013/1612

Date: 02.08.16

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class.), Rajasthan High Court, Jodhpur
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur.
3. Senior Librarian, Rajasthan High Court, Jodhpur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jodhpur.
7. Concerned Shri Abhishek Dashrathbhai S/o Dashrathbhai C Prajapati, R/o, 3, SHRI RAMKRUSHNA SOCIETY, NR. G.E.B., VISNAGAR ROAD, MEHSANA, GUJRAT- 384001
8. Personal file.

  
REGISTRAR (ADMN.)